

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 22nd of April, 2025

NO.HC.VII-167(Pt.-VIII)/2014/2843/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend a course on "**Cyber Security & Forensic (Level-2)**" scheduled to be held from **19-05-2025 to 22-05-2025** at the Central Detective Training Institute (CDTI), Hyderabad in collaboration with CDAC, Hyderabad.

Sl. No.	Name & Designation of the Officer	Phone No.	Email ID
1	Shri Saleh Ahammad Chief Judicial Magistrate, Barpeta	9706875473	ahammadsaleh@gmail.com
2	Shri Nayanjyoti Choudhury Chief Judicial Magistrate, Karbi Anglong	9954664201	choudhurnayanjyoti@gmail.com
3	Shri Amarendra Hazarika Addl. Chief Judicial Magistrate, Chirang	8822319923	amar.hz@gmail.com
4	Shri Devabrata Kalita Addl. Chief Judicial Magistrate, Barpeta	9706886953	devabratakalita@gmail.com
5	Shri Tanwir Ikram Hazarika Sub-Divisional Judicial Magistrate (M), Charaideo	7002837941	tanwir_hazarika@yahoo.com

By order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/2844/A **Dated 22-04-2025**

Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

3. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Barpeta / Charaideo / Chirang / Karbi Anglong

(He/She is requested to inform the nominated Judicial Officers of his/her district about this notification accordingly)

6. Shri Saleh Ahammad, Chief Judicial Magistrate, Barpeta
7. Shri Nayanjyoti Choudhury, Chief Judicial Magistrate, Karbi Anglong
8. Shri Amarendra Hazarika, Addl. Chief Judicial Magistrate, Chirang
9. Shri Devabrata Kalita, Addl. Chief Judicial Magistrate, Barpeta
10. Shri Tanwir Ikram Hazarika, Sub-divisional Judicial Magistrate (M), Charaideo

The trainees should be directed to report to the Director, CDTI, Hyderabad by one day prior to the commencement of course positively.

Each participant to come with a presentation of 5 minutes on any topic of policing/ a good case study/ investigated case/ best practices followed.

For any enquiry/information or clarification regarding the aforesaid programme, the nominated officers are directed to contact Shri Vamshi Krishna Palakurthi, Scientist E, CDAC-Hyderabad on Mob. No. - 9831783552

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)